



WEB COPY

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**W.P.No.25568 of 2021 and**  
**W.M.P.Nos.26989 and 26990 of 2021**

**V.PARTHIBAN.J.**

Notice to the fourth respondent returnable by 07.01.2022. Private notice is also permitted.

2. There shall be an order of interim injunction in W.M.P.Nos.26989 & 26990 of 2021.

3. Post the matter on 07.01.2022.

**03.12.2021**

gsk